Changing the pattern of assigning research projects by BPR&D

- 695. SHRI A.K. SELVARAJ: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Bureau of Police Research and Development (BPR&D) has suggested changing the pattern of assigning fellowships and research projects on subjects related to policing;
- (b) whether the BPR&D wants to limit itself to giving funds and topics of research to the universities and other prominent institutes including IITs and the IIMs;
- (c) whether it is also a fact that the Bureau has also suggested a committee comprising of Union Home Secretary, DG of BPR&D and DG of Police by rotation for giving out research grants for big projects; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Yes, Sir. A proposal for revamping the fellowships in Criminology and Police Science on the pattern of University Grants Commission fellowship has been received from Bureau of Police Research and Development (BPR&D) and the same is under examination.

BPR&D has proposed for involving reputed institutions such as Central Universities, IITs, IIMs etc. for such programmes.

- (c) Yes, Sir. The proposal is under examination.
- (d) Does not arise.

33 per cent reservation for women at constable rank in CRPF and CISF

- 696. SHRI A.K. SELVARAJ: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government took an important decision very recently to improve gender equality in the paramilitary forces by approving 33 per cent reservation for women at the constable rank in CRPF and CISF, if so, the details thereof; and
- (b) whether it is also a fact that Government has also decided to provide 15 per cent quota for women in BSF, SSB and ITBP and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) On 05.01.2016 it has been decided to reserve 33% posts at Constable level for being filled up by women in CRPF & CISF to begin with and 14-15% posts at Constable level in border guarding forces i.e. BSF, SSB & ITBP. This reservation would be horizontal.

Proposal to seal Indo-Pakistan border with Israel tech tricks

- 697. SHRI RAJ KUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government proposes to seal the Indo-Pakistan border with Israel Tech Tricks;
 - (b) if so, the details thereof;
- (c) whether the entire Indo-Pak border along Jammu & Kashmir, Rajasthan, Punjab and Gujarat will be covered with this Tech Trick; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) Government of India has decided to deploy technological solutions in the form of integration of Radars, Sensors, Cameras, Communication Networks and Command and Control Solutions in various difficult terrains where fencing could not be installed. Initially, it has been decided to launch pilot study in Punjab, Gujarat (Sir Creek), South Bengal, Tripura and Jammu regions.

Tougher laws for child rapists

- 698. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:
- whether it is a fact that Supreme Court of India recently advocated for tougher laws for child rapists, if so, the details thereof; and
 - (b) the action Government has taken or proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Hon'ble Supreme Court in Writ Petition (C) No.4/2016, Supreme Court Women Lawyers Association (SCWLA) Vs. Union of India & Anr. has said that this court can not provide a higher punishment than one provided under the law, however it can only suggest to legislate. Government